GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

RAJYA SABHA UNSTARRED QUESTION NO. 1966 TO BE ANSWERED ON 17th MARCH, 2023

BAN ON IMPORT OF INDIAN RICE BY INDONESIA

1966. SHRI S NIRANJAN REDDY:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether Government is aware that Indonesia Government's food distribution agency has barred the import of Indian broken rice; and
- (b) if so, steps taken by Government to resolve this issue, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) & (b): No such instance of prohibition of import of Indian broken rice by Indonesia has come to the notice of the Government.
